

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : R.A. Samy Trading Pvt Ltd

PETITION NUMBER : IBA/332/2019

APPLICATION NUMBER : a) IA(IBC)/707/2022
b) MA/1321/2019

ORDER

Ld. Counsel Mr. Pranav Charan for the Applicant. Ld. Counsel Mr. Mayan H Jain for the Respondent. Ld. Counsel Mr. Avinash Krishnan Ravi for the Scheme Proponent.

List the applications for hearing on **07.05.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**